NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.11.2017 AT 10.30 AM

CP No. 90/241/HDB/2017
Sanghi Spinners India Ltd
3A Capital Services Ltd
Sanghi Spinners India Ltd & (13) Others
241

Counsel for Petitioner(s):

Name of the Counsel(s)	¥1 (•)	Designation	E-mail & Telephone No.	Signature
TAPASYLVAL DEORA	•	PCS	estopas rideorace gradicon	Tapour

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signatur
A. Chatrevorthy	to RINRY	9948914088 Mudisig-C@gmail-in	05.

ORDER

Heard Shri Tapasvilal Deora, learned PCS for the Petitioner and Shri A. Chakravarthy, learned counsel for the R.1 & R.4. At the request of both the parties, matter is posted to 18.12.2017

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MERMBER (Judicial)